NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.08.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4429 of 2025 in Comp. App. (AT) (Ins) No of 2025	Poonawalla Fincorp Ltd. (Formerly Magma Fincorp Ltd.) Vs. Pratim Bayal, Insolvency Professional Rajprotim Agencies Pvt. Ltd. & Anr.	Shweta Kapoor
2.	I.A. No. 4436 of 2025 in Comp. App. (AT) (Ins) No of 2025	Anuradha Choudhari Vs. 	Omar Hoda
3.	I.A. No. 4437 of 2025 in Comp. App. (AT) (Ins) No of 2025	Abhinav Choudhari Vs.	Omar Hoda
4.	I.A. No. 4438 of 2025 in Comp. App. (AT) No of 2025	Murali Sivaramapillai Thondiyil. & Anr. Vs. Income Tax Officer, Ward-26(3), Delhi & Anr.	Ravi Bhushan Kumar

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Assistant Registrar